

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9547/2017

RAMESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.131491/2017-EXEMPTION FROM FILING O.T. and
IA No.131492/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 08-02-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Baij Nath Patel, Adv.
Ms. Vanshaja Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Spare copies have not been filed.

Registry to process the matter as per rules for listing
before the Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
8.2.2018

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